

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.432**  
TO BE ANSWERED ON THE 4<sup>TH</sup> FEBRUARY, 2020

**ACHIEVEMENT OF AGRICULTURAL SCHEMES**

432. SHRI SHRINIWAS PATIL:  
SHRI SUNIL DATTATRAY TATKARE:  
DR. AMOL RAMSING KOLHE:  
SHRI KULDEEP RAI SHARMA:  
DR. DNV SENTHILKUMAR S.:  
SHRIMATI SUPRIYA SULE:  
DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing any scheme for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme (PSS), if so, the details thereof along with the achievement made since its implementation;
- (b) whether the Government has also launched the Umbrella Scheme 'Pradhan Mantri Annadata Aay Sanrakshan Abhiyan' (PM-AASHA) which provides for a holistic arrangement for assurance of a remunerative and stable price environment for growers/farmers to increase agriculture production and productivity, if so, the details thereof along with success achieved since its inception;
- (c) whether the Government has conducted any study to determine the causes for lower price realization by farmers for various crops like onion, potato, tomato, etc. and if so, the details thereof;
- (d) the details of the steps considered to be taken to address the issue of very low price realization for different food crops;
- (e) the extent to which the Price Stabilization Fund has fulfilled its mandate in reducing distress selling of agricultural crops; and
- (f) whether the Government is considering formation of a permanent commission to provide remedial measures and real time assistance during distress sale and if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a): Yes Sir, Government is implementing Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme (PSS). The objective of intervention is to protect the

growers from making distress sale. In accordance with MIS guidelines, this scheme is implemented at the request of a State / UT. Government which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation. Details of sanctions accorded under MIS during the last three years and the current year, State-wise are placed at Annexure -I.

(b) : With a view to ensure delivery of MSP to the farmers, in October, 2018, Government has launched an umbrella scheme of “Pradhan Mantri Annadata Aay SanraksHan Abhiyan” (PM-AASHA), by incorporating the erstwhile Price Support Scheme (PSS) with certain modifications and rolling out of new schemes of Price Deficiency Payment Scheme (PDPS) and pilot of Private Procurement and Stockist Scheme (PPSS), has been launched. Under PM-AASHA, States / UTs are offered to choose either PSS and PDPS in a given procurement season with respect to particular oilseeds crop for the entire State. Pulses and copra are procured under PSS. Only one scheme i.e. PSS or PDPS may be made operational in one State with respect to one commodity. Further, States have the option to roll out Private Procurement and Stockist Scheme (PPSS) on pilot basis in district / selected APMC(s) of district involving the participation of private stockist for oilseeds. Further, Under PM-AASHA, wheat, paddy and coarse grains are procured under the existing schemes of Department of Food and Public Distribution and cotton and textiles are procured under the existing schemes of Ministry of Textiles. The details of procurement made under PM-AASHA since its inception are placed at Annexure-II, III, IV(A) & (B).

(c): No Study has been conducted by the Central Government .

(d): In order to provide better marketing facilities for farmers, the Government is implementing National Agriculture Market (e-NAM) scheme for transparent price discovery for remunerative prices for the farmers for their produce through competitive online bidding system. So far, 585 wholesale regulated markets of 16 States and 02 UTs have been integrated with e-NAM platform. Further, Government has formulated and circulated a progressive and facilitative Model Act “The State/ UT Agricultural Produce & Livestock Contract Farming and Services (Promotion & Facilitation) Act, 2018” in May, 2018 for its adoption by the States/Union Territories (UTs). Besides, in order to provide better marketing facilities to the farmers, the Government has circulated a new model “The Agricultural Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017” in April 2017 for its adoption by States/ UTs. In addition to above, Government is promoting Farmer Producers Organisation (FPOs), Agricultural Marketing Infrastructure (AMI) and Gramin Agriculture Market (GrAMs) to provide better marketing facility to the farmers.

(e): Price Stabilization Fund (PSF) was set up with objective to maintain a strategic buffer stock that would discourage hoarding and unscrupulous speculation and to protect consumers by supplying such commodities at reasonable prices through calibrated release of stock. This fund was created for some agri-horticultural commodities viz. Onion, potato and pulses to protect the interests of consumers and not to reduce the distress selling of agricultural crops. These commodities, to the extent possible, are to be procured from farmers/farmer’s association at the time of harvesting and stored for regulated release during lean season to help bring down their prices.

(f): No, Sir.

## Annexure-I

Details of Sanction accorded under MIS from 2010-11 to 2018-19 (As on 31.01.2020)							
S.N.	Year	Period	Commodity	State	Market Intervention Price (MIP) (Rs. Per MTs.)	Sanctioned Qty (in MTs.)	MIP Value (Rs in Lakhs)
1	2016-17	01.09.2016 to 30.09.2016	Grapes	Mizoram	42,000	3,800	1596.00
2	2016-17	01.11.2016 to 30.11.2016	Onion	Karnataka	6240	100,000	6240.00
3	2016-17	01.12.2016 to 30.12.2016	Onion	Telangana	7070	5,000	353.50
4	2016-17	07.12.2016 TO 14.02.2017	Arecanut-Chali	Karnataka	251,000	28,000	70280.00
5	2016-17	07.12.2016 TO 14.02.2017	Arecanut-Red	Karnataka	270,000	12,000	32400.00
6	2016-17	14.12.2016 to 12.01.2017	Oil Palm FFB	Tamil Nadu	7650	1,000	76.50
7	2016-17	17.02.2017 to 18.03.2017	Ginger	Arunachal Pradesh	8570	12,675	1086.25
8	2017-18	08.04.2017 to 07.05.2017	Potato	Uttar Pradesh	4,870	100,000	4870.00
9	2017-18	02.05.2017 to 31.05.2017	Red Chillli	Telangana	50,000	33,700	16850.00
10	2017-18	02.05.2017 to 31.05.2017	Red Chillli	Andhra Pradesh	50,000	88,300	44150.00
11	2017-18	04.06.2017 to 03.07.2017	Potato	Nagaland	6,000	6,600	396.00
12	2017-18	17.06.2017 to 16.07.2017	Turmeric	Andhra Pradesh	55,720	12,100	6742.12
13	2017-18	13.06.2017 to 12.07.2017	Garlic	Rajasthan	28,600	10,000	2860.00
14	2017-18	09.06.2017 to 08.07.2017	Onion	Madhya Pradesh	5,867	651,000	38194.17
15	2017-18	27.06.2017 to 26.07.2017	Onion	Rajasthan	3,650	20,000	730.00
16	2017-18	02.03.2018 to 31.03.2018	Potato	Uttar Pradesh	5,490	200,000	10980.00
17	2018-19	13.04.2018 to 20.06.2018	Garlic	Rajasthan	32,570	154,000	50157.80
18	2018-19	13.04.2018 to 12.05.2018	Onion	Rajasthan	6,180	260,000	16068.00
19	2019-20	09.09.2019 to 31.03.2020	Apple	Jammu & Kashmir	MIP fixed by the Designated Price Committee		

<b>Details of Pulses,oilseeds and Copra procured at MSP under PSS from 2018-19 to 2019-20 as on 28.01.2020</b>		
<b>Year/Commodity</b>	<b>Quantity Procured (IN MTs)</b>	<b>MSP Value (Rs. IN LAKH)</b>
<b>2018-19</b>	<b>1804618.31</b>	<b>999165.37</b>
<b>GROUNDNUT</b>	<b>717384.17</b>	<b>350800.86</b>
GUJARAT	447638.22	218895.09
MADHYA PRADESH	28501.21	13937.09
RAJASTHAN	232482.14	113683.77
UTTAR PRADESH	8762.60	4284.91
<b>MOONG</b>	<b>302681.13</b>	<b>211120.09</b>
ANDHRA PRADESH	242.20	168.93
GUJARAT	1978.60	1380.07
HARYANA	224.90	156.87
KARNATAKA	28950.00	20192.63
MADHYA PRADESH	3037.46	2118.63
MAHARASHTRA	18230.48	12715.76
RAJASTHAN	236277.28	164803.40
TAMILNADU	364.90	254.52
TELANGANA	13375.31	9329.28
<b>NIGERSEED</b>	<b>15.90</b>	<b>9.34</b>
MADHYA PRADESH	15.90	9.34
<b>SOYABEAN</b>	<b>19483.02</b>	<b>6622.28</b>
KARNATAKA	6.00	2.04
MAHARASHTRA	1283.02	436.10
RAJASTHAN	2957.80	1005.36
TELANGANA	15236.20	5178.78
<b>TOOR</b>	<b>291000.87</b>	<b>165142.99</b>
ANDHRA PRADESH	4680.27	2656.05
GUJARAT	32541.70	18467.41
KARNATAKA	125938.10	71469.87
MADHYA PRADESH	3154.96	1790.44
MAHARASHTRA	53985.94	30637.02
TAMILNADU	399.90	226.94
TELANGANA	70300.00	39895.25
<b>URAD</b>	<b>474053.22</b>	<b>265469.80</b>
ANDHRA PRADESH	493.00	276.08
GUJARAT	9409.75	5269.46
KARNATAKA	10.10	5.66
MADHYA PRADESH	345000.00	193200.00
MAHARASHTRA	11374.09	6369.49
RAJASTHAN	77444.94	43369.17
TELANGANA	578.39	323.90
UTTAR PRADESH	29742.95	16656.05
<b>2019-20*</b>	<b>2763979.02</b>	<b>1302780.38</b>
<b>COPRA</b>	<b>313.84</b>	<b>298.81</b>
TAMILNADU	313.84	298.81
<b>GRAM</b>	<b>776406.21</b>	<b>358699.67</b>
ANDHRA PRADESH	3470.85	1603.53
GUJARAT	17914.75	8276.61
HARYANA	207.60	95.91
KARNATAKA	33.40	15.43
MADHYA PRADESH	576745.58	266456.46
MAHARASHTRA	22392.32	10345.25
RAJASTHAN	120398.31	55624.02
TELANGANA	34500.00	15939.00
UTTAR PRADESH	743.40	343.45
<b>GROUNDNUT</b>	<b>633322.66</b>	<b>322358.62</b>
ANDHRA PRADESH	20409.88	10388.63
GUJARAT	441173.95	224557.54
ODISHA	130.76	63.94
RAJASTHAN	170116.30	86589.20
UTTAR PRADESH	1491.77	759.31
<b>MASOOR</b>	<b>56237.87</b>	<b>25166.45</b>
MADHYA PRADESH	56075.02	25093.57
UTTAR PRADESH	162.85	72.88
<b>MOONG</b>	<b>166021.34</b>	<b>116849.80</b>
ANDHRA PRADESH	13622.35	9510.54
GUJARAT	2071.90	1445.15
HARYANA	1065.90	751.46
KARNATAKA	5874.21	4141.32
MAHARASHTRA	4272.23	3011.92
ODISHA	6148.19	4288.36
RAJASTHAN	121638.92	85755.44
TAMILNADU	5452.74	3803.80
TELANGANA	5874.90	4141.80
<b>MUSTARD SEED</b>	<b>1088945.26</b>	<b>457357.01</b>
GUJARAT	45449.75	19088.90
HARYANA	250985.00	105413.70
MADHYA PRADESH	182483.29	76642.98
RAJASTHAN	608571.47	255600.02
UTTAR PRADESH	1455.75	611.42
<b>SOYABEAN</b>	<b>10677.68</b>	<b>3961.42</b>
MAHARASHTRA	26.23	9.73
TELANGANA	10651.45	3951.69
<b>SUNFLOWER SEED</b>	<b>3336.33</b>	<b>1797.61</b>
HARYANA	2375.00	1279.65
ODISHA	211.33	113.86
TELANGANA	750.00	404.10
<b>TOOR</b>	<b>10424.10</b>	<b>6045.98</b>
TELANGANA	10424.10	6045.98
<b>URAD</b>	<b>18293.73</b>	<b>10245.02</b>
ANDHRA PRADESH	12797.05	7166.35
GUJARAT	9.35	5.33
MAHARASHTRA	10.11	5.76
ODISHA	1103.00	617.68
RAJASTHAN	26.50	15.11
TAMILNADU	3385.92	1896.18
TELANGANA	961.80	538.61

\* Procurement ongoing

# In addition to above a quantity of 16,82,700 MT of soyabean has also been sanctioned under PDPS in the state of Madhya Pradesh during Kharif 2018-19 season.



## STATEMENT SHOWING PROCUREMENT OF COARSEGRAINS (As on 31.01.2020)

Figure in tonnes

KMS	COMMODITY	A.P.	TELANGANA	BIHAR	C. GARH	GUJARAT	HARYANA	KARNATAKA	M.P.	MAH.	RAJ.	TOTAL
2018-19	JOWAR								135	10963		11098
	BAJRA					696	180744		4099			185539
	MAIZE					1538				6987		8525
	RAGI											0
	Total	0	0	0	0	2234	180744	0	4234	17950	0	205162
2019-20	JOWAR								5469	1332		6801
	BAJRA						100000		76			100076
	MAIZE									19		19
	RAGI											0
	Total	0	0	0	0	0	100000	0	5545	1351	0	106896

## PRODUCTION AND PROCUREMENT OF WHEAT

(Figures in LMT)

STATE/UT	RMS 2018-19		RMS 2019-20	
	Production	Procurement	Production*	Procurement**
<b>Punjab</b>	178.30	126.92	182.44	129.12
<b>Haryana</b>	107.65	87.84	125.74	93.20
<b>Uttar Pradesh</b>	318.79	52.94	327.46	37.00
<b>Uttarakhand</b>	9.15	1.10	9.42	0.42
<b>Madhya Pradesh</b>	159.11	73.13	154.67	67.25
<b>Gujarat</b>	30.69	0.37	23.99	0.05
<b>Rajasthan</b>	93.69	15.32	104.93	14.11
<b>Bihar</b>	61.04	0.18	61.54	0.03
<b>Jharkhand</b>	4.69		3.00	
<b>Karnataka</b>	2.30		1.85	
<b>Delhi</b>				
<b>J &amp; K</b>	4.87		4.91	
<b>Maharashtra</b>	16.97		9.48	
<b>Odisha</b>	0.00		0.00	
<b>Himachal Pradesh</b>	5.66	0.01	5.66	0.01
<b>Chandigarh</b>	0.00	0.14		0.12
<b>West Bengal</b>	3.12		3.86	
<b>Chhattisgarh</b>	1.31		1.42	
<b>Andhra Pradesh</b>	0.00		0.00	
<b>Assam</b>	0.25		0.28	
<b>Telangana</b>	0.06		0.08	
<b>Others</b>	1.05		1.16	
<b>All India Total :</b>	<b>998.70</b>	<b>357.95</b>	<b>1021.90</b>	<b>341.33</b>

\* As per Fourth Advance Estimates released by DAC&amp;FW

\*\*As on 08.07.2019

## Anexxure IV(B)

## PRODUCTION, ESTIMATE , PROCUREMENT AND PERCENTAGE PROCUREMENT OF RICE

(Figures in LMT)

STATE/UT	KMS 2018-19				KMS 2019-20				
	Prod.*	Est.	Proc.	% Proc	Prod.**	Est.	Proc.#		% Proc
			total				Kharif	total	
<b>A&amp;N ISLANDS</b>									
<b>ANDHRA PRADESH</b>	82.47	52.54	48.06	58.27	48.69	40.00	21.54	21.54	44.24
<b>TELANGANA</b>	67.03	45.00	51.90	77.43	44.05	30.00	31.04	31.04	70.47
<b>ASSAM</b>	51.35	1.00	1.01	1.98	40.13	1.00	0.16	0.16	0.41
<b>BIHAR</b>	60.43	8.00	9.49	15.70	65.51	12.00	1.75	1.75	2.67
<b>CHANDIGARH</b>			0.13				0.15	0.15	
<b>CHHATISGARH</b>	65.27	40.00	39.71	60.84	63.38	48.00	43.54	43.54	68.70
<b>DELHI</b>			0.00						
<b>GUJARAT</b>	18.89		0.09	0.49	20.69	0.35	0.13	0.13	0.64
<b>HARYANA</b>	45.16	39.75	39.42	87.28	42.82	40.00	43.03	43.03	100.51
<b>HIMACHAL PRADESH</b>	1.15		0.00	0.00	1.13	0.01			0.00
<b>JAMMU &amp; KASHMIR</b>	6.03		0.09	1.57			0.10	0.10	#DIV/0!
<b>JHARKHAND</b>	28.85	2.50	1.53	5.30	29.91	2.00	0.24	0.24	0.82
<b>KARNATAKA</b>	32.68	2.00	0.59	1.80	25.65	2.00		0.00	0.00
<b>KERALA</b>	5.77	3.70	4.65	80.54	3.83	2.50	1.17	1.17	30.45
<b>MADHYA PRADESH</b>	44.97	13.00	13.95	31.02	43.25	14.00	15.35	15.35	35.50
<b>MAHARASHTRA</b>	35.29	5.50	5.80	16.45	30.08	6.00	3.53	3.53	11.73
<b>NAGALAND</b>			0.00					0.00	
<b>ODISHA</b>	73.10	37.00	44.48	60.84	62.77	34.00	23.79	23.79	37.90
<b>PUDUCHERRY</b>			0.00						
<b>PUNJAB</b>	128.22	114.00	113.34	88.40	124.28	114.00	108.76	108.76	87.52
<b>NEF (TRIPURA)</b>			0.07			0.5		0.00	
<b>RAJASTHAN</b>	4.53		0.00	0.00	4.75				0.00
<b>TAMIL NADU</b>	64.55	14.80	12.94	20.05	49.25	8.00	1.36	1.36	2.77
<b>UTTAR PRADESH</b>	155.36	33.00	32.33	20.81	160.18	33.00	34.21	34.21	21.35
<b>UTTRAKHAND</b>	6.03	5.00	4.62	76.63	5.95	5.00	6.22	6.22	104.45
<b>WEST BENGAL</b>	160.51	31.00	19.79	12.33	113.26	23.00	0.01	0.01	0.01
<b>OTHERS</b>	26.56	0.25	0.00	0.00	23.94	0.64			0.00
<b>ALL INDIA TOTAL :</b>	<b>1164.19</b>	<b>448.04</b>	<b>443.99</b>	<b>38.14</b>	<b>1003.50</b>	<b>416.00</b>	<b>336.10</b>	<b>336.10</b>	<b>33.49</b>

\* As per Fourth Advance Estimates released by DAC&amp;FW

\*\* As per First Advance Estimates released by DAC&amp;FW

# as on 31.01.2020

\*\*\*\*\*